

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 16 JAN 1995

APPLICATION NO: 315 of 1994.

APPLICANTS:- Smt.T.Kalavathi, Bangalore-4.

V/S.

RESPONDENTS:- The Member Secretary, Special Recruitment Committee, Ministry of Welfare, New Delhi and two others.,

To

1. Dr.M.S.Nagaraja, Advocate, No.11, Second Floor, First Cross, Sujatha Complex, Gandhinagar, Bangalore-560 009.
2. The Member Secretary, Special Recruitment Committee, Ministry of Welfare, Shastri Bhavan, New Delhi.
3. The Deputy Regional Director, Staff Selection Commission, Deptt. of Personnel and Training, 21st Floor, Vishweshwaraiah Towers, Dr. Ambedkar Road, Bangalore-1.
4. Secretary, Govt. of India, Ministry of Personnel and Administrative Reforms, New Delhi
5. Sri.M.S.Padmarajaiah, Senior Central Govt. Standing Counsel, High Court Bldg, Bangalore-560 001.

Subject:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/ STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above mentioned application(s) on Fourth January, 1995.

Issued on

16/01/95

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for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

O.A. No. 315/94

WEDNESDAY THIS THE FOURTH DAY OF JANUARY 1995

Shri Justice P.K. Shyamsundar ... Vice-Chairman

Shri T.V. Ramanan ... Member [A]

Smt. T. Kalavathi,
Aged 29 years,
D/o Trilokchandji,
93, Diagonal Road,
V.V. Puram,
Bangalore-560 004.

... Applicant

[By Advocate Dr. M.S. Nagaraja]

v.

1. The Member Secretary,
Special Recruitment Committee,
Ministry of Welfare,
Sastri Bhavan,
New Delhi.
2. The Deputy Regional Director,
Staff Selection Commission,
Dept. of Personnel &
Training, Visvesvaraya Towers
Bangalore-560 001.
3. Union of India represented
by Secretary to Govt. of India,
Ministry of Personnel & Admn.
Reforms, New Delhi. ... Respondents

[By Advocate Shri M.S. Padmarajaiah ...
Senior Standing Counsel for Central Government]

ORDER

Shri Justice P.K. Shyamsundar, Vice-Chairman:

1. We are happy to note that the lis has reached *for* ~~reached~~
~~its~~ desirable end to this unfortunate litigation ini-
tiated by a totally handicapped person, an young woman



who is deaf in both ears. She, however, managed to secure approval of appointment by the Staff Selection Commission ['SSC' for short] to a Group D post within the Karnataka state but unfortunately it later transpired that none of the Public Sector Undertakings inside Karnataka were able to absorb her with the result she had to remain satisfied with just an offer of appointment without the same materialising into a positive job. When the matter came up for hearing on an earlier occasions we requested Shri M.S. Padmarajaiah, learned Senior Standing Counsel for Government of India, to see whether Government could make a further endeavour in getting the applicant appointed to any position, even if need be outside Karnataka. After a fairly long range of scouring for a placement that would suit the applicant, Government have now been able to make an order finding the applicant a position in the Cotton Corporation of India at Hubli, which position, according to the counsel for the applicant, the applicant has already joined. A copy of the appointment order issued in that behalf is produced by Shri Padmarajaiah which is taken on record.

2. In the light of the aforesaid turn of events resulting in the applicant being appointed to a position that apparently satisfies her there is nothing else to do except to dispose of this application as having become infructuous. We, however, take this opportunity of placing on record our sincere appreciation for

the earnest endeavour made by the SSC and the Government of India in ensuring that the applicant did get appointed to a suitable position in Karnataka. We also place on record the very helpful services rendered by Shri Padmarajaiah in this behalf for information. Let a copy of this order be sent to all concerned.

Sri-

MEMBER [A]

Sri-

VICE-CHAIRMAN



TRUE COPY

[Signature]
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore